Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 8497/15/13]

Notification of the Ministry of Corporate Affairs

कॉरपोरेट कार्य मंत्रालय के राज्य मंत्री (श्री सचिन पायलट) : महोदय, मैं प्रतिस्पर्धा अधिनियम, 2002 की धारा 63 की उप-धारा (3) के अधीन, बैंककारी कंपनी को प्रतिस्पर्धा अधिनियम, 2002 की धारा 5 और 6 के उपबंधों के लागू होने से छूट देने वाली कॉरपोरेट कार्य मंत्रालय की अधिसूचना सं. का.आ. 93 (3), दिनांक 8 जनवरी, 2013 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 8498/15/13]

Report and Accounts (2009-10) of Prasar Bharati, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TAWARI) : Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, sub-section
(1) of Section 31 and sub-section (4) of Section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—

- (a) Annual Report of Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2009-10.
- (b) Annual Accounts of Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2009-10, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 8068/15/13]

Notification of the Ministry of Coal

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957, a copy (in English and Hindi) of the Ministry of Coal, Notification No. S.O. 3008 (E), dated the 27th December, 2012, publishing the Auction by Competitive Bidding of Coal Mines (Amendment) Rules, 2012. [Placed in Library. *See* No. L.T. 8496/15/13]